

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-108**

IB-609/ND/2023

New Intervention Petition/25/2024

**IN THE MATTER OF:**

A.S. Confin Pvt. Ltd through Mr. Sanjay Tewari

**.....Applicant**

**Vs.**

Mr. Sanjay Khemani

**.....Respondent**

**SECTION**

U/s 95 of IBC

**Order delivered on 14.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**New Intervention Petition/25/2024:-**

No one is present on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list this application on **31.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**